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The Calcutta Gazette

Extraordinary

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PART I

Orders and Notifications by the Governor of Bengal, the High Court,
Government Treasury, etc.

GOVERNMENT OF BENGAL

NOTIFICATION.

HOME DEPARTMENT.

Constitution and Elections.

NOTIFICATION.

No. 1568A.R.—21st December 1939.—The following notification is published for general information:—

Notification.

GOVERNMENT HOUSE,
CALCUTTA,
The 21st December 1939.

His Excellency the Governor has been pleased to accept the resignation of the Hon'ble Mr. Nalini Ranjan Sarker of his office as Member of His Excellency's Council of Ministers with effect from the afternoon of 20th December 1939.

By Command,
L. G. PINNELL,
Secretary to the Governor of Bengal.

H. J. TWYNAM,
Secy. to the Govt. of Bengal.

No. 1569A.R.—21st December 1939.—The following notification is published for general information:—

Notification.

GOVERNMENT HOUSE,
CALCUTTA,
The 21st December 1939.

His Excellency the Governor has been pleased to appoint temporarily the Hon'ble Mr. H. S. Suhrawardy to be Minister in charge of the Finance Department.

By Command,
L. G. PINNELL,
Secretary to the Governor of Bengal.

H. J. TWYNAM,
Secy. to the Govt. of Bengal.